

लिये जा रहे हैं ताकि पासपोर्ट्स का प्रबन्ध ठीक प्रकार से हो सके ?

**श्री सादत अली खां :** हमने अपने सिफारतखानों को जो इराक, ईरान और यूनाइटेड किंगडम में है आगाह कर दिया है कि अगर इस किस्म के हजरात जो गलत पासपोर्ट पर सफर कर रहे हैं, पकड़े जाये तो उनके पासपोर्ट उनसे ले लिये जाये ।

**श्री रघुनाथ सिंह :** मे यह जानना चाहता हूँ कि हज यात्रियों को आपकी तरफ से क्या सहूलियत इस वक्त दी जा रही है ?

**श्री सादत अली खां :** मे वह आपको पढ़ कर सुनाये देता हूँ ।

"These pilgrim passes are restricted travel documents for a single journey to and from Haj or Iraq and Iran. It is valid only for Saudi Arabia, Iraq and Iran. They are issued without the formalities required for passports. The pilgrims are also given certain other facilities by way of export of Indian currency, foodgrains, etc."

**Shri Joachim Alva:** Is it not true that the Central Haj Committee working in direct co-operation with the officer of the External Affairs Ministry substantially carries out the instructions of the External Affairs Ministry and also, if any lapses are pointed out to them, they rectify them?

**The Prime Minister and Minister of External Affairs and Finance (Shri Jawaharlal Nehru):** Yes.

**Mr. Speaker:** It does not require a question and an answer.

**Shri V. P. Nayar:** Sir, along with Q 929, Q 949 also may be taken up.

**The Minister of Industry (Shri Manubhai Shah):** They can be clubbed together.

**Mr. Speaker:** The hon. Minister may answer both the questions.

### Coir Industry

\*929. **Shri V. P. Nayar:** Will the Minister of Commerce and Industry be pleased to state:

(a) the total financial assistance given by the Government of India to the coir industry since the setting up of the Coir Board till 1st January, 1958; and

(b) whether Government have assessed the results of such financial aid and if so, what are they?

**The Minister of Industry (Shri Manubhai Shah):** (a) Financial assistance to the extent of Rs. 41,58,736 (Grants: Rs. 5,19,311; Loans: Rs. 36,39,425) have been sanctioned to State Governments for schemes for the development of Coir Industry since the setting up of the Coir Board in July 1954 till the 1st January, 1958.

(b) A Committee has recently been constituted to evaluate the schemes and achievements of the Coir development schemes in the country in general. The Committee's report is expected to be received by the end of May, 1958.

### Export of Coir Products

\*949. **Shri V. P. Nayar:** Will the Minister of Commerce and Industry be pleased to refer to the reply given to Starred Question No. 413 on the 27th May, 1957 and state how far exports of Coir and Coir Products improved in each of the years after the setting up of the Board as compared to the exports previous to the setting up of the Board?

**The Minister of Industry (Shri Manubhai Shah):** A statement is laid on the Table of the House. [See Appendix V, annexure No. 14.]

**Shri V. P. Nayar:** May I know whether the Committee about which the hon. Minister just now referred has been directed to find out the actual earnings of the workers in the various branches of the industry as compared to the time before the setting up of the Board?